

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5088  
ANSWERED ON:25.04.2003  
FINANCIAL ASSISTANCE TO STATES  
VIRENDRA KUMAR

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether some State Governments have sought financial assistance from the Centre to bear the cost of the patrolling of Highways passing through their States;
- (b) if so, the State-wise assistance extended by the Centre for the purpose during the last three years;
- (c) whether the State Government of Madhya Pradesh has requested his Ministry to enhance the grant for the purpose; and
- (d) if so; the steps taken thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

(a) Yes. Sir.

(b) Under the Non Plan Scheme for Modernization of State Police Forces being implemented by the Ministry of Home Affairs, financial assistance is extended to the States, inter-alia for patrolling of Highways passing through the States. As per information received from the Ministry of Home Affairs, the details of such financial assistance extended during 2001 -02 and 2002-03 to the States are given in the enclosed statement.

(c) No such request has been received in the Ministry of Home Affairs.

(d) Does not arise.

**Statement**

(Rs. in lakhs)

Name of State	2001-02	2002-03
Andhra Pradesh	600.00	-
Uttar Pradesh	121.80	-
Karnataka	90.00	100.00
Punjab	-	82.35
Tripura	-	52.20
Madhya Pradesh	60.00	-